

enquired into complaints from various States.

6. The Commission has also examined the working of Women's Cell in the Ministries to make the Women's Cell more active.
7. The Members of the Commission have been inspecting Jails and remand homes while on tours to different States.
8. An Expert Group is studying the subject of custodial justice for women.
9. The Commission has also been actively contributing to increase awareness generation and mobilisation of women, through participation in conferences and meetings organised by Government agencies and voluntary organisations in several States.
10. The Commission has been holding periodical meetings with lady Members of Parliament, women professionals in the media, etc. to stay tuned to the current thinking on relevant issues and to exchange ideas. It has been meeting representatives of women's voluntary organisations at structured sessions as well as at informal meetings.

Basic Facilities in Educational Institutions

846. SHRI MENTAY PADMANABHAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that National Council of Educational Research and Training in their 5th Survey have found that a number of Educational Institutions all over the country lack basic minimum facilities;

(b) if so, what are the other findings of the Survey;

(c) whether Government propose to formulate and crash Scheme to provide minimum facilities to secondary and primary schools; and

(d) if so, the details thereof ?

10—405 RSS/93

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SUREA) : (a) and (b) The main findings of the Fifth All-India Educational Survey show the following position of basic minimum facilities in the school system of the country as on 30-9-1986 :—

Facilities	Percentage of school having the facilities
Pucca Building	60.63%
Drinking Water	54.72%
Libraries	13.33%
Play Ground	63.90%
Urinals	26.20%
Lavatories	13.33%

(c) and (d) In addition to the various schemes of the States/UTs to provide basic facilities in their schools, the Central Government launched the Centrally-sponsored Scheme of Operation Blackboard (OB) from 1987-88 to bring about substantial improvement in facilities in Primary schools. This scheme has the three following inter-dependent components :—

- (i) Provision of two pucca classrooms with a deep Verandah and separate toilet facilities for boys and girls.
- (ii) Provision of atleast two teachers and as far as possible, one of them a woman.
- (iii) Provision of essential teaching-learning material.

During the period from 1987-88 to 1991-92, the OB Scheme has been implemented in 84% of the blocks comprising 77% Primary Schools. The Scheme will be continued during the VIII Plan period.

Central Assistance to Training cum-Employment Centre for Women

847. SHRI SUSHILKUMAR SAMBHAIRAO SHINDE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the statewide details of training cum-employment centres for women in the country at present;

(b) the central assistance given to those centres during the last two years, yearwise and the criteria followed; and

(c) the mechanism adopted to see that these centres are utilising the grants properly?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) Under the Scheme of setting up of Employment-cum-Income generating units for women, 250 projects have been sanctioned since the inception of the Scheme. A statement indicating the number of such projects in each State/U.T. is annexed (see below). The assistance given under the Scheme in the last two years is as under :—

1990-91	—	Rs. 200 lakhs
1992-93	—	Rs. 200 lakhs

The following criteria is followed for extending assistance under the Scheme :—

1. The project must have a substantial training input.
2. The implementation of the project must be the responsibility of a Government of a Non-Governmental organisation acceptable to the Government.
3. The project must have poor and needy women in urban and rural areas as the major target group.

4. The emphasis of the project must be on income generating activities with the aim of achieving self-employment on a sustained basis.

5. The project must be sustainable on a long term basis.

(c) When a project is sanctioned to an organisation, the first instalment of the sanctioned cost consisting of 100% of the non-recurring and 50% of the recurring cost is released. The second instalment consisting of the balance amount is released only after the applicant organisation submits quarterly progress reports of the project and a utilisation certificate signed by a Chartered Accountant for the amount released as first instalment. On completion of the project, the organisation is required to give again, a utilisation certificate for the total amount released to it. The beneficiary organisation is also required to maintain records of the trained women who have been employed and also those who have not yet obtained sustained employment. Quarterly Progress Reports from the organisations during the training period are to be submitted and after the training is completed six monthly project reports for a period of five years on the employment status of the trainees are to be submitted by the organisation.

Statement

Central assistance to Training-cum-employment centres for Women

*NORAD Projects Sanctioned State-wise Since 1982-83
(as on 31-3-1992)*

Sl. No.	States	No. of Projects
1	2	3
1	Andhra Pradesh	48
2	Assam	1
3	Bihar	3
4	Gujarat	9
5	Haryana	33
6	Himachal Pradesh	8
7	J & K	1
8	Karnataka	7
9	Kerala	7

1	2	3
10	Madhya Pradesh	3
11	Maharashtra	14
12	Manipur	2
13	Meghalaya	—
14	Nagaland	—
15	Orissa	11
16	Punjab	23
17	Rajasthan	5
18	Sikkim	—
19	Tamil Nadu	27
20	Tripura	—
21	Uttar Pradesh	23
22	West Bengal	21
23	Mizoram	—
24	Arunachal Pradesh	—
25	Goa	—
26	Delhi	3
TOTAL :		249

SAI School without a Trainee

848. **SHRI INDER KUMAR GUJRAL :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express of 1st September, 1992 to the effect that SAI School is without a trainee; and

(b) if so, what action has been taken in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) Yes, Sir.

(b) Problems of this School are being looked into and efforts are being made to scout fresh talent and admit them from the new academic year.

Urdu teaching in Kendriya Vidyalaya

849. **MAULANA OBAIDULLAH KHAN AZMI :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 1687 given in the Rajya Sabha on 24th July, 1992 and state :

(a) what are the names of the Central Schools in which the number of Urdu

knowing students is more than 20 but Urdu is not being taught there;

(b) what are the reasons therefor; and

(c) what action is being taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) Though Urdu language is not taught as a subject there is a provision for additional teaching of regional language or mother tongue to children in Kendriya Vidyalayas where there are 20 or more students willing to learn a language including Urdu. This is done by local arrangement at the school level according to the need whenever arises. Kendriya Vidyalaya Sangathan has not received any representation that this provision has not been implemented.

Scientific teaching and Research work in proposed Urdu University

850. **SHRI BISHAMBHAR NATH PANDE :** Will the Minister of HUMAN